

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 15.3.97

OA 109/96

Chaitan Kumar, Fitter-II, Wagon Shop, Shop No.20, Ticket No.4419, Railway Workshop, Northern Railway, Bikaner.

... Applicant

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Dy.Chief Mechanical Engineer (W), Northern Railway Workshop, Bikaner.
3. Assistant Personnel Officer (W), Northern Railway Workshop, Bikaner.

... Respondents

RAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.Mahesh Shrimalee, brief holder for Mr.Bharat Singh

... Mr.S.S.Vyas

For the Respondents

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Chaitan Kumar, in this application under Section 19 of the Administrative Tribunals Act, 1985, has sought a direction to the respondents to execute the order dated 11.12.95, at Ann.A-1, by which the applicant was proposed for being adjusted in the Trimming Shop by the Dy.Chief Mechanical Engineer (Workshop), (Dy.CME(W), for short).

2. Heard the learned counsel for the parties. The counsel for the parties have agreed to this matter being disposed of at the stage of admission.

The applicant was appointed as Khalasi on 30.11.79 in the Northern Railway Workshop, Bikaner, and was subsequently promoted as Highly Skilled Fitter-II. However, it was recommended by two Divisional Medical Officers, Bikaner, that he should avoid lifting heavy weight and in view of medical recommendation, the Dy.CME(W) proposed that the applicant be adjusted in the Trimming Shop in the Railway Workshop at Bikaner. The respondents have stated that the recommendations of the Absorption Committee have been approved by the DY.CME(W), Bikaner, but since the matter is sub judice, no order could be passed by respondent No.2 for the applicant's absorption in the Trimming Shop.

4. In view of the position stated above, we direct the respondents to ~~Chaitan~~ adjust the applicant in the Trimming Shop, Railway Workshop, Bikaner, as

expeditiously as possible. The OA is allowed accordingly. No order as to costs.

ADMINISTRATIVE MEMBER

G.K.
(GOPAL KRISHNA)

VICE CHAIRMAN

VK